



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	IA 15/17 in TP 77/16	Hearing	397 / 398	Ganga Reddy Vs M.G.-6 Wholesale Market(India)(P) Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	K.V SATISH 8884321353	PETITIONER	
②	THOMAS PETER 9845131407	RESPONDENT	

Counsel for petitioner is present. Counsel for respondents is present. I.A. No.15/17 is taken up today.

Heard both sides. List it for orders on 26.07.2017.


MEMBER (T)


MEMBER (J)